

is the only dry State in the country;

(c) whether the Finance Commission has also recommended for scrapping of prohibition laws as well; and

(d) whether the Union government now propose to advise the State Government in this regard; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). the manufacture and distribution of illicit liquor is an offence under the existing laws, which are enforced by the State Governments. Data regarding deaths due to consumption of spurious liquor are not compiled by central agencies.

(c) and (d). No, Sir. However in 1978 the Government of India had decided to compensate the State Government for the established loss of excise revenue resulting from the implementation of the prohibition policy.

Anti Hijack Committee

5539. SHRI G.S. BASAVARAJU:
SHRI SHANTILAL PATEL:

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether Government had appointed an anti-hijack Committee;

(b) if so, the constitution and the purpose of the committee; and

(c) the details in regard to the activities made so far?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PAIL): (a) to

(c). Government have not appointed an Anti-Hijacking Committee. However, a Group has been constituted to deal with crises relating to hijacking etc. This Group meets only at the time of a crisis.

Indo-US Joint scientific Council on Micro-Electronics

5540. SHRI G.S. BASAVARAJU:
SHRI S.B. SIDNAL:

Will the PRIME MINISTER pleased to state:

(a) whether Government are considering the recommendations of the Indo-US Joint Scientific Committee for investment in micro-electronics by 1995;

(b) if so, the main proposals recommended; and

(c) to what extent United States of America has agreed to help in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL). (a) and (b). The report of the Indo-US Joint Scientific Committee on micro-electronics is being examined by the Government;

(c) Government does not have proposals from U.S.A. to help in this regard.

Preferences of employees sought transfer from Daman and Diu

5541. SHRI GOPAL K. TANDEL: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given on 2 December, 1987 to Starred Question No. 377 regarding recruitment of staff for Daman and Diu and state:

(a) the number of employees who have given preferences for seeking transfer from

Daman and Diu to the new State of Goa and Vice-versa;

(b) the number of employees who have been allocated to the Goa State and Union Territory of Daman and Diu separately till date; and

(c) the number of preferences of the employees seeking transfer to Union Territory of Daman and Diu which remain to be decided and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) to (c). The information is being collected and will be laid on the Table of the House.

Involvement of Air India Staff in smuggling Activities

5542. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether some employees of Air

India are involved in smuggling activities;

(b) if so, the names and ranks of the officials and the items recovered alongwith the action taken; and

(c) the effective measures Government are contemplating to curb this menace?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) There have been some cases of employees of Air India having been involved in smuggling activities.

(b) A statement showing the names and designation of Air India officials involved in smuggling activities and the items recovered/action taken against them from the period 1986 onwards is given below.

(c) to combat smuggling of contraband out of India, effective surveillance/checks are being maintained by Air India Security in and around the aircraft and the staff working at the airports also at X-Ray point.